

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 584 of 2020

IN THE MATTER OF:

Andhra Pradesh State Financial Corporation **...Appellant**

Versus

Kalptaru Steel Rolling Mills Ltd. & Anr. **...Respondents**

Present:

For Appellant: Mr. Gautam Singh, Advocate.

For Respondents: Mr. Anoop Prakash Awasthi, Advocate for R-1.

Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Nikita Ross, Ms. P. S. Chandralekha and Mr. Parth Tandon, Advocates for R-2.

With

Company Appeal (AT) (Insolvency) No. 1078 of 2020

IN THE MATTER OF:

Southern Power Distribution Company of A.P. Ltd. **...Appellant**

Versus

Kalptaru Steel Rolling Mills Ltd. & Ors. **...Respondents**

Present:

For Appellant: Mr. Vikramjit Banerjee, ASG with Mr. Rakesh K. Sharma, Ms. Tanvi Gupta, Ms. Shruti Agarwal and Mr. Nishant Sharma, Advocates.

For Respondents: Mr. Anoop Prakash Awasthi, Advocate for R-1.

Mr. PBA Srinivasan, Mr. Avinash Mohapatra, Ms. Nikita Ross, Ms. P. S. Chandralekha and Mr. Parth Tandon, Advocates for R-2.

Mr. Gautam Singh, Advocate for R-3.

With

Cont'd..../

Company Appeal (AT) (Insolvency) No. 866 of 2020

IN THE MATTER OF:

Kalpataru Steel Rolling Mills Ltd.Appellant

Vs

Southern Power Distribution Company of A.P. Ltd.Respondent

Present:

For Appellant: Mr. Anoop Prakash Awasthi, Advocate.

For Respondent: Mr. Vikramjit Banerjee, ASG with Mr. Rakesh K. Sharma, Ms. Tanvi Gupta, Ms. Shruti Agarwal and Mr. Nishant Sharma, Advocates.

With

Company Appeal (AT) (Insolvency) No. 914 of 2020

IN THE MATTER OF:

Southern Power Distribution Company of A.P. Ltd.Appellant

Vs

Kalpataru Steel Rolling Mills Ltd.Respondent

Present:

For Appellant: Mr. Vikramjit Banerjee, ASG with Mr. Rakesh K. Sharma, Ms. Tanvi Gupta, Ms. Shruti Agarwal and Mr. Nishant Sharma, Advocates.

For Respondent: Mr. Anoop Prakash Awasthi, Advocate.

ORDER
(Through Virtual Mode)

04.02.2021: These appeals have been heard in part. However, it was brought to our notice that the pleadings in Company Appeal (AT) (Insolvency) Nos. 1078, 866

& 914 of 2020 are not complete. Learned counsel for the parties may complete the pleadings wherever such pleadings are not complete and also file written submissions wherever same have not been filed.

Since Company Appeal (AT) (Insolvency) No. 68 of 2021 has been filed in respect of the same issue, between the same parties and against the same Corporate Debtor which came up before a different Bench and stands posted for 8th March, 2021, we release this batch of appeals from part-heard and direct that these appeals along with Company Appeal (AT) (Insolvency) No. 68 of 2021 be listed for hearing before the same Bench on 8th March, 2021.

It shall be open to the parties, which are common to these appeals, to submit composite note/ short submissions instead of filing them separately in each appeal.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc